

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : Company Appeal(CA)/48/CHE/2024
NAME OF THE PETITIONER : Assistant commissioner Of Income Tax
NAME OF THE RESPONDENT(S) : Kleton Exports Pvt Ltd & 6 Ors
UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Ld. Counsel Mr. Raj Jhabakh for the Appellant. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC. Mr. Ameet Chandak, R3, Party in person is present.

Counsel for the Appellant sought adjournment as certain payments have been made towards Income Tax liability.

List the matter for hearing on **14.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk